

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-69/2004/6461/A

From :- Shri Saptarshi Garg,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To,
Smti. Rousan Ara Rahman,
District & Sessions Judge,
Karimganj.

Dated Guwahati, the 20th July, 2023.

Sub:- **Casual leave.**

Ref:- Your letter No. JKD/2023/3663 Dtd. 05.07.2023 and JKD/2023/3769 Dtd. 12.07.2023.

Madam,

With reference to the above, I am directed to inform you that your prayer for **casual leave on 10.07.2023 along with station leave permission, with the official vehicle, at own cost, to and from Silchar Airport, from the evening of 07.07.2023 till the morning of 11.07.2023**, has been granted. The next senior most Judicial officer at the station would remain in-charge of your Court and office in your absence.

Yours faithfully,

Sd/-
JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-69/2004/6462/A, dated , 20-07-23

Copy to:

- ✓1. The Project Manager, Gauhati High Court.

Sd/-
JT. REGISTRAR (VIGILANCE)